



**Government of Jammu and Kashmir**  
**General Administration Department**  
(Services) Civil Secretariat,  
Srinagar.

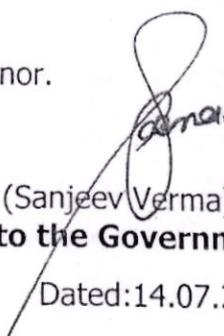
**NOTIFICATION**  
**Srinagar, the 14<sup>th</sup> of July, 2023**

**S.O 367.-** In exercise of the powers conferred by proviso to sub-section (3) of section 36 of the Jammu and Kashmir Panchayati Raj Act, 1989, the Lieutenant Governor of Union territory of Jammu and Kashmir is pleased to appoint Mr. Braj Raj Sharma, IAS (Retd.) as State Election Commissioner for the Union territory of Jammu and Kashmir under the said Act. He shall hold the position of State Election Commissioner till he attains the age of sixty five years.

The appointment of State Election Commissioner shall take effect from the date he assumes the charge.

The terms and conditions of his appointment shall be notified by the Government subsequently.

By order of the Lieutenant Governor.

  
(Sanjeev Verma) IAS  
**Commissioner/Secretary to the Government**

No: GAD-SERVOKAS/145/2021

Dated:14.07.2023

Copy to

1. Principal Secretary, Election Commission of India.
2. Mr. Braj Raj Sharma, IAS (Retd).

Copy also to the:

1. Financial Commissioners (Additional Chief Secretary), Home Department.
2. Director General of Police, J&K.

3. All Principal Secretaries to Government.
4. Director General, J&K Institute of Management, Public Administration and Rural Development.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioner/Secretaries to the Government.
7. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
8. All Heads of the Department/ Managing Directors.
9. All Deputy Commissioners.
10. Chairperson, J&K Special Tribunal.
11. Secretary, J&K Public Service Commission.
12. Director, Archives, Archaeology and Museums, J&K.
13. Director Information, J&K.
14. Director, Estates, Kashmir/Jammu.
15. Secretary, J&K Services Selection Board.
16. General Manager, Government Press, Jammu/Srinagar.
17. Private Secretary to Advisor (B) to Lieutenant Governor.
18. Private Secretary to the Chief Secretary.
19. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
20. Incharge Website, GAD.
21. Stock file.